

1. The relevant portion of the claim shown under head "Amount Rejected" includes (but not limited to):
 - a) 175 claims amounting to INR 10,46,80, 877.75 pertaining to employees who are not on the payroll of RCOM as per company records
 - b) 87 claims amounting to INR 9,92,34,949.39 pertaining to employees who have resigned after 7th May, 2019 as per company records
 - c) Claim for which payment has already been made as per the records of the corporate debtor
 - d) 137 claims amounting to INR 8,88,08,756.43 pertaining to PLI and SIP of employees who are an active employee of corporate debtor. The claims for these employees have also been filed under Form E by the authorized representative. We have considered the claim filed under Form E.
2. A claim amounting to INR 2,01,73,334 has been filed on behalf of 34 employees who are not on the payroll of Reliance Communications Limited as per company records, hence the same has been rejected.
3. A claim amounting to INR 55,92,17,347 has been filed on behalf of 1548 employees pertaining to PLI (for the F.Y. 2016-17, F.Y. 17-18, F.Y.18-19 and April '19) and SIP (for the F.Y. 2018-19). This has been verified on the basis of amount provided in the books of account as on March 31, 2019 (PLI & SIP for the F.Y.18-19) and as per the Company Policy & past practice.